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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P(IB) No.494/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11<sup>th</sup> October 2017, 10.30 A.M

Name of the Company	M/s. P. Mahendra & Co. -Vs- Divine Engineering & Allied Products Pvt.Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. SAURAV JAIN  
ADVOCATE

operational  
creditor

*[Signature]*

ORDER

Ld. Counsel for the petitioner has not complied with the order dated 03/10/2017. Petitioner is directed to comply with the order dated 03/10/2017 within 7 days.

List on 25/10/2017.

*[Signature]*

(Jinan K.R.)  
Member (J)

*[Signature]*

(Vijai Pratap Singh)  
Member (J)